

Name of the Corporate Debtor: MAIYAS RESTAURANTS PRIVATE LIMITED

Commencement of Corporate Insolvency Resolution Process: 01.06.2026

		Claim Filed				Claim Admitted								(Amount in Rs.)			
S.No.	Name of Creditor	Date of Receipt	Principal Amount (Rs.)	Interest Amount (Rs.)	Total claim filed (Rs.)	Principal Amount (Rs.)	Interest Amt (Rs.)	Total claim admitted (Rs.)	Nature of Claim	Whether related party? (Yes/ No)	% of voting share in CoC, if applicable	Amount covered by guarantee	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Sudarshan Maiya P	13.06.2026	6,82,10,100.00	NIL	6,82,10,100.00	6,82,10,100.00	NIL	6,82,10,100.00	Unsecured Financial Creditor	Yes	NIL	NIL	NIL	NIL	NIL	NIL	Amount claimed has been verified and admitted partially based on relevant supporting documents evidencing the claim.
2	P Sadananda Maiya Total	13.06.2026	5,21,10,929.00 12,03,21,029.00	NIL NIL	5,21,10,929.00 12,03,21,029.00	5,21,10,929.00 12,03,21,029.00	NIL NIL	5,21,10,929.00 12,03,21,029.00	Unsecured Financial Creditor	Yes	NIL NIL	NIL NIL	NIL NIL	NIL NIL	NIL NIL	NIL NIL	Amount claimed has been verified and admitted based on relevant supporting documents evidencing the claim. NIL